

Act, 1953, a copy of each of the following Reports:—

- (1) Annual Report of the Indian Airlines Corporation for the year 1956-57. (Placed in Library. See No. LT-354/57.)
- (2) Annual Report of the Air-India International Corporation for the year 1956-57. (Placed in Library. See No. LT-355/57.)

Shri Biren Roy (Calcutta South-West): Will they be made available to the Members?

Mr. Speaker: Are the reports printed?

Shri Humayun Kabir: They have been printed and they are also in the Library of Parliament.

Mr. Speaker: Copies are in the Library.

Shri Biren Roy: If we like, will we get copies?

Mr. Speaker: It is not that every book or report that is circulated.

Shri Biren Roy: I think this should be circulated to the Members.

Mr. Speaker: I will consider. Are sufficient copies available?

Shri Humayun Kabir: If sufficient copies are available, I shall certainly have them distributed.

Mr. Speaker: Even if sufficient copies are not available, such of the copies as are available can be given to the Notice Office and such of the Members as are keen may look into them.

Shri Humayun Kabir: If a dozen copies are sent, will that be enough?

Mr. Speaker: That is enough.

NOTIFICATIONS ISSUED UNDER THE ESSENTIAL COMMODITIES ACT

The Minister of Co-operation (Dr. S. Deshmukh): I beg to lay on the

Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

- (1) S.R.O 2987, dated the 21st September, 1957.
- (2) S.R.O. 2988, dated the 21st September, 1957.

(Placed in Library. See No. LT-356/57.)

BUSINESS OF THE HOUSE

The Minister of State in the Ministry of Home Affairs (Shri Datar): On behalf of Shri Satya Narayan Sinha, I wish to make this statement regarding the work in the next week.

With your permission, Sir, I rise to announce that Government business in this House during the week commencing Monday, November 13, will be taken up in the following order:—

(1) Any unfinished item of legislative business carried over from today's order paper.

(2) The Navy Bill, as reported.

(3) Discussion on the Interim report on the activities of the Life Insurance Corporation on a motion given notice of by Sarvashri S. C. Gupta and Radha Raman.

(4) Further discussion on the Second Five Year Plan on Wednesday, November 20.

(5) Resolution given notice of by Shri Naushir Bharucha in regard to the Reserve Bank of India Ordinance (No. 6 of 1957).

(6) The Reserve Bank of India (Second Amendment) Bill.

(7) The Delhi Municipal Corporation Bill, as reported.

(8) The Delhi Development Bill, as reported.